

ITEM NO.101

COURT NO.8

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 574-576/2011

SUKHDEVI & ORS.

Appellant(s)

VERSUS

STATE OF HARYANA & ANR.

Respondent(s)

WITH

C.A. No. 584-648/2011 (IV)

(FOR

FOR APPLICATION FOR SUBSTITUTION ON IA 55716/2021

FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA
55717/2021)

C.A. No. 667/2011 (IV)

(Service is complete in this appeal)

C.A. No. 579-580/2011 (IV)

C.A. No. 655-665/2011 (IV)

C.A. No. 11154-11159/2013 (IV)

Date : 22-03-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s) Mr. Ranbir Singh Yadav, AOR

Mr. Prateek Yadav, Adv.

Mr. Ritesh Patil, Adv.

Mr. Yogesh Yadav, Adv.

Mr. Jasbir Singh Malik, Adv.

Ms. Usha Nandini V., AOR

Mr. Satyendra Kumar, AOR

Mr. S.P.khatri, Adv.

Mr. Aditya Singh, AOR

Mr. Shubham Singh, Adv.

Mr. Kamal Kishor, Adv.

Ms. Aishwarya Wani, Adv.

For Respondent(s) Mr. Sanjay Kumar Visen, AOR
Mr. Atul Mangala, A.A.G.

Mr. Mohan Lal Sharma, AOR

Mr. Atul Mangla, A.A.G.
Mr. Samar Vijay Singh, AOR
Mr. Keshav Mittal, Adv.
Ms. Amrita Verma, Adv.
Ms. Sabarni Som, Adv.
Mr. Shubham Saxena, Adv.

UPON hearing the counsel the Court made the following

O R D E R

C.A. No. 584-648/2011

Counsel for the appellant seeks and is granted two weeks' time to move appropriate applications to bring on record the legal representatives of deceased appellants and also for recalling the order dated 23.02.2021 in terms whereof, some of the appeals have been dismissed for non-prosecution.

Post the matter for hearing after 12.04.2023.

(DEEPAK JOSHI)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)